

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. ...1287..... / Reg. (Judl.)/2020

Bilaspur, dated ..28.01.2020

In continuation with the instructions published earlier for listing of cases in the Daily and Weekly Cause List, Hon'ble the Chief Justice has been pleased to permit to publish revised instructions for publishing the Daily and Weekly Cause List as per Rules of High Court of Chhattisgarh Rules, 2007, w.e.f. ...03.02.2020.

INSTRUCTIONS FOR WEEKLY CAUSE LIST

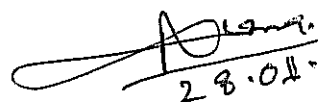
1. For every week, Weekly Cause List shall be published on Wednesday upto 01:30 p.m.
2. Not reach and pass over cases of Weekly Cause List along with new cases shall be listed in the week next to the following week.
3. If in any week Wednesday is holiday, then Weekly Cause List of that week shall be published on subsequent working day.
4. If during any day, Court has given fixed date for final hearing, then that particular case(s) will be listed in the Weekly Cause List, in which that day falls.
5. Counsel seeking adjustment should make alternate arrangement with respect to old cases pending up to year 2010.
6. A supplementary list may be published for urgent matters as per directions of the Hon'ble Benches.

INSTRUCTIONS FOR DAILY CAUSE LIST

1. Fresh matters will be listed separately in the Daily Cause List.
2. All matters (Except Fresh Matters) will be listed separately in the Daily Cause List.

INSTRUCTIONS FOR ADJUSTMENT

1. Lawyers are hereby requested to file application for adjustments at least 3 working days in advance, for the day of adjustment.
2. Adjustment shall not be applied in Court's order cases.
3. If any Lawyer is in adjustment for whole week, his case will be taken on the date, in which he is not in adjustment.

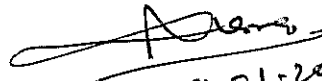

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INSTRUCTION FOR DAILY CAUSE LIST

- 1) The Daily Cause List for fresh matters shall be published in the following manner :

| S. No. | Fresh cases filed up to 1:30 p.m. (MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) on | Day of Publishing of Daily Cause List | Cause List for the day |
|--------|---|---------------------------------------|------------------------|
| 1. | Saturday(Whole Day)/Monday | Tuesday | Wednesday |
| 2. | Tuesday | Wednesday | Thursday |
| 3. | Wednesday | Thursday | Friday |
| 4. | Thursday | Friday | Monday |
| 5. | Friday | Monday | Tuesday |

| S.No. | Fresh cases (Except MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) filed on | Day of Publishing of Daily Cause List | Cause List for the day |
|-------|--|---------------------------------------|------------------------|
| 1. | Monday | Wednesday | Thursday |
| 2. | Tuesday | Thursday | Friday |
| 3. | Wednesday | Friday | Monday |
| 4. | Thursday | Monday | Tuesday |
| 5. | Friday/Saturday | Tuesday | Wednesday |


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**INSTRUCTION FOR LISTING OF FRESH CASES
RECEIVED FROM LAW-ZIMA**

2) Fresh cases received from Lawzima shall be listed in the following manner :

| S. No | Fresh cases (MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) wherein Default removed on | Day of Publishing of Daily Cause List | Cause List for the day |
|--------------|--|--|-------------------------------|
| 1. | Monday | Wednesday | Thursday |
| 2. | Tuesday | Thursday | Friday |
| 3. | Wednesday | Friday | Monday |
| 4. | Thursday | Monday | Tuesday |
| 5. | Friday/Saturday | Tuesday | Wednesday |

| S.No. | Fresh cases (Except MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) wherein Default removed on | Day of Publishing of Daily Cause List | Cause List for the day |
|--------------|---|--|-------------------------------|
| 1. | Monday | Thursday | Friday |
| 2. | Tuesday | Friday | Monday |
| 3. | Wednesday | Monday | Tuesday |
| 4. | Thursday | Tuesday | Wednesday |
| 5. | Friday/Saturday | Wednesday | Thursday |

